

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3023

ANSWERED ON:07.12.2001

INDUSTRIES REGISTERED WITH BIFR

C. SREENVAASAN;M.H. AMBAREESH;N.T. SHANMUGAM;PUTTASWAMY GOWDA;RAJO SINGH;VARKALA
RADHAKRISHNAN

Will the Minister of FINANCE be pleased to state:

- (a) the state-wise names of private sector companies which were declared sick and registered with the Board of Industrial Finance and Reconstruction (BIFR) during the last three years;
- (b) the details of companies which suffered losses to the tune Rs.200 crore and more annually out of the above;
- (c) the steps taken by the management of these companies for revival of such companies referred above;
- (d) whether the management of these companies submitted/forwarded any report to the BIFR in this regard;
- (e) if so, the details thereof;
- (f) if not, the reasons advanced by the managements of these companies;
- (g) whether the Government propose to wind up these companies which have been declared sick and are beyond revival; and .
- (h) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL)

- (a) to (h) The information is collected and will be laid on the Table of the House to the extent available.